

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 624
199/271-272/ND/2023

IN THE MATTER OF:
Mr. Anshuman Magazine

...APPLICANT

Vs

M/s PJS Infotech Private Limited & Ors.

...RESPONDENT

Section

U/s 271-272 of Comp. Act, 2013

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Vatsal Chandra, Mr. Nitesh Jain,
Advs.

For the Respondent

:Adv. Raghav Sabharwal and Adv.
Abhishek Shandilya for
Respondent No.2.

ORDER

Due to paucity of time, matter is adjourned to **06.06.2024**.

Sd/-
(Court Officer)